GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:713
ANSWERED ON:28.11.2005
COMPENSATION PACKAGES FOR PADDY CULTIVATION
Ganesan Shri L.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government offers different compensation packages for paddy cultivation to the States;
- (b) if so, the details of the criteria followed in this regard, State-wise; and
- (c) the remedial measures taken or proposed to be taken to compensate to the farmers who have suffered due to crop losses by the devastating South West and North East Monsoon particularly the farmers of Punjab and Southern States?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a)to(c): As per the existing Scheme of financing Relief Expenditure, the State Governments are primarily responsible for undertaking relief and rehabilitation measures in the area affected by natural calamities, including floods. The Government of India supplements the efforts of the State Governments. The assistance for relief and rehabilitation in wake of natural calamities is given to the States under Calamity Relief Fund Scheme (CRF) and National Calamity Contingency Fund (NCCF). A CRF has been constituted for each State, which is contributed by Government of India and State Government in the ratio of 3:1. In case the calamity is of severe nature and funds available in the State's CRF account are not sufficient, additional assistance is provided to the States out of National Calamity Contingency Fund. The assistance for relief and rehabilitation including cropped areas is available to all the States including Punjab and Southern States.